## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.30/ND/2011 RT CP No.212/Chd/Hry/2017

In the matter	r of:	
Ravi Gupta 8	& Ors.	Petitioners.
	Versus	
D.R.Foods L	.td. & Ors.	Respondents.
Present:	Mr.Ravi Gupta petitioner in person. Mr.Jai Parkash Director for respondents No.1 to 3. Mr.Sat Narain respondent No.4 in person.	
	The Hon'ble Member (Judicial)	is on leave, hence the
matter is adjourned to 30.10.2017.		
		Sd/- Court Officer
September 14, 2017.  Ashwani		